

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 146 of 2014

Dated : 17th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Byrnihat Industries Association

....Appellant(s)

Versus

**Meghalaya State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1
Ms. Shikha Ohri for R-3

ORDER

Post the matter for hearing before Court II on **01.10.2014.**

**(Rakesh Nath)
Technical Member**

ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**